

ITEM NO.501

COURT NO.1

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Reference Case No(s). 1/2025

IN RE : ASSENT, WITHHOLDING OR  
RESERVATION OF BILLS BY THE GOVERNOR  
AND THE PRESIDENT OF INDIA

Petitioner(s)

VERSUS

Respondent(s)

FOR ADMISSION

Date : 19-08-2025 This petition was called on for hearing today.

(Courts Motion)

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

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UPON hearing the counsel the Court made the following  
O R D E R

1. Heard-in-part.
2. For further arguments, list this matter tomorrow, i.e.  
20.08.2025.

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
ASSISTANT REGISTRAR